

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SWATI MINING PRIVATE LIMITED

1.	Name of Corporate Debtor	SWATI MINING PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	04.04.2007
3.	Authority Under Which Corporate Debtor Is Incorporated / Registered	Ministry of Corporate Affairs, Registrar of Companies (ROC) – Kolkata
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U14200WB2007PTC114999
5.	Address of The Registered Office and Principal Office (If Any) Of Corporate Debtor	1 & 2, Old Court House Corner, Tobacco House, 3 rd Floor, Kolkata 700001, West Bengal, India
6.	Date of Closure of Insolvency Resolution Process	21.01.2021
7.	Liquidation Commencement Date of Corporate Debtor	22.01.2021 (Date of Liquidation Order passed by Hon'ble NCLT, Kolkata Bench)
8.	Name and registration number of the insolvency professional acting as liquidator	CA Santanu Brahma IBBI Regn No.: IBBI / IPA-001 / IP-P01482 / 2018-19 / 12251
9.	Address and e-mail of the liquidator, as registered with the Board	AH – 276, Salt Lake, Sector – II, Near Water Tank No.7, Kolkata – 700091. E: ip.santanubrahma@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	AH – 276, Salt Lake, Sector – II, Near Water Tank No.7, Kolkata – 700091. E: swatimining.irp@gmail.com
11.	Last Date for Submission of Claims	20.02.2021

Notice is hereby given that the **Hon'ble National Company Law Tribunal, Kolkata Bench** has ordered the commencement of liquidation of the **Swati Mining Private Limited** on **22.01.2021**.

The stakeholders of Swati Mining Private Limited are hereby called upon to submit their claims with proof on or before **20.02.2021**, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Santanu Brahma

CA Santanu Brahma
IBBI Regn No. IBBI/IPA-01/IP-P01482/2018-19/12251

Kolkata, the 25th January 2021

